

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.65/(MAH)/2013  
IA No. 07/2016

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

Uma Chamanlal Anand  
V/s.  
M/s. Mack Hard Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(9)	Mulla & Mulla Adv for Petitioners		
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*[Signature]*

9	Mayur Khandekar Mayur Shetty Rishabh Jaisani	Advocates for Respondent No. 15 i/o Rajani Associates.	
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*[Signature]*

~~Dr. Chirag Dave~~  
Gaurav Mehra i/o  
Narayanan & Narayanan  
In R. Nos. 1, 2 and 4

*[Signature]*

	Nimesh Datta a/w S L Shel i/o Shel Ltd	Adv for Resp 7, 8, 9	
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*[Signature]*

Cont.... on page 2



**ORDER****CA No. 07 of 2016****In****C.P. No. 65/397-398/NCLT/MB/MAH/2016**

1. Ld. Representatives of both the sides are present.
2. A rejoinder has been filed, a copy to the other side. Time is granted to the other side seeking time to file sur-rejoinder, if any.
3. The CP is adjourned to 06.02.2017 for hearing.

Dated: 10<sup>th</sup> January, 2017.

Sd/-

**M. K. SHRAWAT**  
Member (Judicial)